

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3674**

TO BE ANSWERED ON THE 8TH AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)

FAKE NUMBER PLATES

3674. SHRI BHOLA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that a large number of vehicles in the capital are plying with fake number plates;

(b) if so, whether the Delhi Traffic Police has failed to check plying of vehicles with fake number plates;

(c) if so, the details thereof;

(d) whether the Delhi Traffic Police is serving notices repeatedly to innocent vehicle owners and not to the actual defaulters and if so, the details thereof;

(e) whether the Delhi Traffic Police is recording the exact number of vehicles challaned and fines imposed on innocent vehicle owners; and

(f) if so, the details thereof and the corrective measures the Government proposes to take in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The number of cases of fake number plates registered by Delhi Police in 2014, 2015, 2016 and 2017(upto 30.06.2017) is 40, 40, 55 and 26 respectively. The Delhi Police undertakes checking of vehicles and if any

vehicle is found with number plate contrary to the details mentioned in the Registration Certificate (RC), legal action is initiated under the relevant provisions of law.

(d) to (f): No, Madam. As reported by Delhi Police, notices for committing traffic violations by the motorists are issued to the registered owners of the motor vehicles on the basis of data maintained by the State Transport Authority. The enforcement officers of Delhi Traffic Police record the registration number displayed on the motor vehicle at the time of 'on the spot challaning'.
